

LOK SABHA DEBATES

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LOK SABHA

Saturday, October 30, 1976/Kartika 8,
1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[Mr. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INDUSTRIES (DE-
VELOPMENT AND REGULATION) ACT AND
REVIEW AND REPORT OF MACHINE TOOL
CORPORATION OF INDIA, LTD., AJMER,
FOR 1974-75.

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
A. P. SHARMA): On behalf of Shri
T. A. Pai I beg to lay on the Table—

(1) A copy of Notification No. S.O.
683(E) (Hindi and English versions)
published in Gazette of India, dated
the 19th October, 1976, issued under
sub-section (1) of section 9 of the
Industries (Development and Regula-
tion) Act, 1951. [Placed in Library.
See No. LT-11444/76].

(2) A copy each of the following
papers (Hindi and English versions)
under sub-section (1) of section 619A
of the Companies Act, 1956:—

(i) Review by the Government on
the working of the Machine Tool
Corporation of India Limited,
Ajmer, for the year 1974-75.

(ii) Annual Report of the Machine
Tool Corporation of India Limited
Ajmer, for the year 1974-75
along with the Audited Accounts
and the comments of the Com-

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troller and Auditor General
thereon.

[Placed in Library. See No. LT-
11445/76].

HALF-YEARLY REPORT OF THE COIR BOARD

SHRI A. P. SHARMA: I beg to lay
on the Table a copy of the Half-yearly
Report (Hindi and English versions)
on the activities of the Coir Board
and the working of the Coir Industry
Act, 1953 for the period from 1st April,
1975 to 30th September, 1975, under
sub-section (1) of section 19 of the
Coir Industry Act, 1953 [Placed in
Library. See No. LT-11446/76].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI ANNASAHEB P.
SHINDE): I beg to lay on the Table
a copy each of the following Notifica-
tions under sub-section (6) of section 3
of the Essential Commodities Act, 1955.

(1) The Wheat Roller Flour Mills
(Licensing and Control) Amend-
ment Order, 1976 (Hindi and
English versions) published in
Notification No. G.S.R. 1296 in
Gazette of India, dated the 4th
September 1976.

(2) The Inter-Zonal Wheat and Wheat
Products (Movement Control)
Third Amendment Order, 1976
(Hindi and English versions)
published in Notification No.
G.S.R. 804(E) in Gazette of India
dated the 15th September, 1976.

(3) The Delhi Roller Mills Wheat
Products (Ex-mill and Retail)
Price Control (Second Amend-
ment) Order, 1976 (Hindi and
English versions) published in